

95

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.1112 of 1992

DATE OF JUDGMENT: 4th February, 1993

BETWEEN:

Mr. K.Devadas ..

Applicant

AND

1. The Chief Postmaster General,  
Andhra Pradesh Circle,  
Hyderabad.
2. The Postmaster General,  
Hyderabad Region,  
Hyderabad.
3. The Superintendent of Post Offices,  
Sangareddy Division,  
Sangareddy. ..

Respondents

COUNSEL FOR THE APPLICANT: Mr. S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS: Mr. M.Kesava Rao, Addl.CGSC

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman

Hon'ble Mr. R.Balasubramanian, Member (Admn.)

contd....

.. 2 ..

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE  
Mr. Justice V.NEELADRI RAO, VICE CHAIRMAN

The applicant is now working as LSG/Postal Assistant. His contention is that he completed 30 years of service as on 1.10.1991 and his name was not included in the list of promotees dated 6.1.1992 that was prepared on the basis of Bi-ennial Cadre Review and then he submitted a representation on 24.1.1992. But, instead of considering his representation, a charge memo dated 10.4.1992 was issued and after enquiry one increment was withheld for a period of one year. It is urged for the petitioner that, as no disciplinary proceeding was pending as against the applicant as on 1.10.1991, the due date by which he was entitled to promotion, the concerned was not justified in not ordering promotion and the subsequent disciplinary proceeding is not relevant for consideration of his promotion as on 1.10.1991.

It is also submitted that the representation of the applicant dated 24.1.1992 is not yet disposed of. We feel that instead of considering the matter on merits,

contd....

.. 3 ..

it is proper to direct the respondents to dispose of the representation dated 24.1.1992 of the applicant by 15th April 1993. The application is disposed of accordingly. No Costs.

(Dictated in the open Court).

*V.N.Rao*  
(V.NEELADRI RAO)  
Vice Chairman

*R.Balasubramanian*  
(R.BALASUBRAMANIAN)  
Member (Admn.)

Dated: 4th February, 1993.

*58/2/93.*  
Dy. Registrar (Adml.)

Copy to:-

1. The Chief Postmaster General,  
Andhra Pradesh Circle, Hyderabad.
2. The Postmaster General, Hyderabad Region, Hyderabad.
3. The Superintendent of Post Offices, Sangareddy Division,  
Sangareddy.
4. One copy to Sri. S.Rama Krishna Rao, advocate, CAT, Hyd.
5. One copy to Sri. M.Keshava Rao, Addl. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

*3rd copy  
page 2*

O/A 1112/92

TEMED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR.

DATED: 4/2/-1993

ORDER/JUDGMENT:

R.P./C.P/M.A. - No.

in  
1112/92

M.A. No.

T.A. No.

(W.P. No.)

Admitted and Interim directions  
issued.

Allowed

D/0

Disposed of with directions

Dismissed as withdrawn

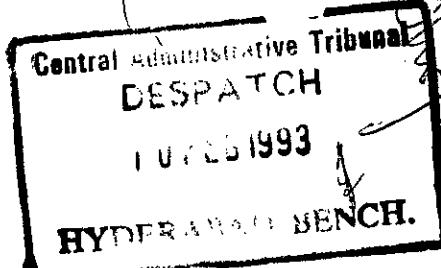
Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm



8.53  
2/53